

**MR. SPEAKER:** Has this been already circulated?

**SHRI K. R. GANESH:** Yes.

**MR. SPEAKER:** Now, there is a motion that it be referred to a Select Committee.

No name to be substituted, added or amended?

**SHRI ATAL BIHARI VAJPAYEE (Gwalior):** Who are the Members of the committee?

**MR. SPEAKER:** Please see list No. 7.

**SHRI K. R. GANESH:** I move:

"That the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union territory of Delhi, be referred to a Select Committee consisting of 30 members namely, Shri Syed Ahmed Aga, Shri Shrikrishna Agrawal, Shri H. K. L. Bhagat, Shri Bhagirath Bhanwar, Sardar Buta Singh, Shri Amarsinh Chaudhari, Shrimati Premalabai Dajisaheb Chavan, Shri Y. B. Chavan, Shri Shanker Narayan Singh Deo, Shri C. C. Gohain, Shri Madhuryya Haldar, Shri N. E. Horo, Shri Chiranjib Jha, Shrimati Subhadra Joshi, Shri Vikram Mahajan, Shrimati Shakuntala Nayar, Shri Aravinda Bala Pajanor, Shri Birender Singh Rao, Shri P. V. Reddy, Shri Arjun Sethi, Dr. H. P. Sharma, Shri M. R. Sharma, Shri Ramavtar Shastri, Shri S. M. Siddayya, Shri Rudra Pratap Singh, Shri Vishwanath Pratap Singh, Shri Somchand Solanki, Shri R. P. Ulaganambi, Shri Amarnath Vidyalankar; and Shri K. R. Ganesh. with instruction to report by the first day of the next session."

**MR. SPEAKER:** The question is;

"That the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union

territory of Delhi, be referred to a Select Committee consisting of 30 members namely, Shri Syed Ahmed Aga, Shri Shrikrishna Agrawal, Shri H. K. L. Bhagat, Shri Bhagirath Bhanwar, Sardar Buta Singh, Shri Amarsinh Chaudhari, Shrimati Premalabai Dajisaheb Chavan, Shri Y. B. Chavan, Shri Shanker Narayan Singh Deo, Shri C. C. Gohain, Shri Madhuryya Haldar, Shri N. E. Horo, Shri Chiranjib Jha, Shrimati Subhadra Joshi, Shri Vikram Mahajan, Shrimati Shakuntala Nayar, Shri Aravinda Bala Pajandor, Shri Birender Singh Rao, Shri P. V. Reddy, Shri Arjun Sethi, Dr. H. P. Sharma, Shri M. R. Sharma, Shri Ramavatar Shastri, Shri S. M. Siddayya, Shri Rudra Pratap Singh, Shri Vishwanath Pratap Singh, Shri Somchand Solanki, Shri R. P. Ulaganambi, Shri Amarnath Vidyalankar; and Shri K. R. Ganesh.

with instruction to report by the first day of the next session."

*The motion was adopted.*

#### CUSTOMS TARIFF BILL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to move that the Bill to consolidate and amend the law relating to customs duties, be referred to a Select Committee consisting of 30 members, namely, Shri Rudra Pratap Singh, Shri Nathu Ram Ahirwar, Shri Maganti Ankineedu, Shri B. R. Bhagat, Shri M. Bheeshmadev, Shri G. Bhuvarah, Shri Tridib Chaudhuri, Shri Y. B. Chavan, Shri S. R. Damani, Shri D. D. Desai, Shri Hiralal Doda, Shri Dinesh Chandra Goswami, Shri D. B. Chandra Gowda, Shri P. A. Saminathan, Shri Hari Singh, Shri C. Janardhanan, Shri Purushottam Kakodkar, Shri Maharaj Singh, Shri Shyam Sunder Mohapatra, Shri Priya Ranjan Das Munjal, Shri Noorul Huda, Shri Karik Oraon, Shri H. M.

Patel, Shri Ramji Ram, Shri Mahadeepak Singh Shakya, Shri S. A. Shamim, Shri Rana Bahadur Singh, Shri Satyendra Narayan Sinha, Shri Tayyab Hussain; and Shri K. R. Ganesh

with instructions to report by the last day of the first week of the next session."

MR. SPEAKER: The question is:

"That the Bill to consolidate and amend the law relating to customs duties, be referred to a Select Committee consisting of 30 members, namely, Shri Rudra Pratap Singh, Shri Nathu Ram Ahirwar, Shri Magant Ankinedu, Shri B. R. Bhagat, Shri M. Bheeshmadev, Shri G. Bhuvarahan, Shri Tridib Chaudhuri, Shri Y. B. Chavan, Shri S. R. Damani, Shri D. D. Desai, Shri Hiralal Doda, Shri Dinesh Chandra Goswami, Shri D. B. Chandra Gowda, Shri P. A. Saminathan, Shri Hari Singh, Shri C. Janardhanan, Shri Purushottam Kakodkar, Shri Maharaj Singh, Shri Shyam Sunder Mohapatra, Shri Priya Ranjan Das Munsli, Shri Noorul Huda, Shri Kartik Oraon, Shri H. M. Patel, Shri Ramji Ram, Shri Mahadeepak Singh Shakya, Shri S. A. Shamim, Shri Rana Bahadur Singh, Shri Satyendra Narayan Sinha, Shri Tayyab Hussain; and Shri K. R. Ganesh,

with instructions to report by the last day of the first week of the next session."

*The motion was adopted.*

#### PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): I move that this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Pre-

vention of Food Adulteration Act, 1954, made in the motion adopted by Rajya Sabha at its sitting held on the 2nd September, 1974 and communicated to this House on the 2nd September, 1974 and do resolve that the following 40 Members of Lok Sabha be nominated to serve on the said Joint Committee, namely, Shri Achal Singh, Shri Tarodekar Venkatrao Babarao, Shri Bhagirath Bhanwar, Shri Biren Engti, Shri Brijraj Singh, Shri V. Shanker Giri, Shri-mati Marjorie Godfrey, Shri Annasaheb Gotkhinde, Shri Madhuryya Haldar, Shri M. M. Joseph, Kumari Kamla Kumari, Shri Tulsiram Dashrath Kamble, Shri M. Kathamuthu, Shri A. K. Kisku, Shri A. K. Kotrashetti, Shri-mati T. Lakshmikantamma, Shri Lalji Bhai, Shri Kumar Majhi, Shri Bhagatram Rajaram Manhar, Shri Murasoli Maran, Shri Prasannbhai Mehta, Shri Mohammad Yusuf, Shri Mohan Swarup, Shri Muhammed Sheriff, Shri Balakrishna Venkanna Naik, Shri G. L. Nanda, Shri Tarkeshwar Pandey, Shri Prabodh Chandra, Shri Ram Surat Prasad, Shri-mati Maya Ray, Shri M. Ram Gopal Reddy, Shri Ajit Kumar Saha, Shri Sangliana, Shri Chandra Shekhar Singh, Shri Shankar Dayal Singh, Shri K. Subravelu, Shri R. V. Swaminathan, Shri Chandra Bhai Manj Tiwari, Shri P. Venkatasubbiah, and Dr. Karan Singh.

13 hrs

MR. SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954, made in the motion adopted by Rajya Sabha at its sitting held on the 2nd September, 1974 and communicated to this House on the 2nd September, 1974 and to resolve that the following 40 Members of Lok Sabha be nominated to serve on the said Joint